

**STAGE OF THE CASES PENDING AGAINST MPs / MLAs as on 31-03-2026**

| Sl.No. | NAME OF THE DISTRICT            | STAGE OF PROCEEDINGS |            |                       |                        |             |                             |          |           |           |            |          | TOTAL      |
|--------|---------------------------------|----------------------|------------|-----------------------|------------------------|-------------|-----------------------------|----------|-----------|-----------|------------|----------|------------|
|        |                                 | PRE-COGNIZANCE       | SUMMONS    | APPEARANCE OF ACCUSED | FURNISHING OF SURETIES | EXAMINATION | DISCHARGE PETITIONS PENDING | CHARGES  | TRIAL     | ARGUMENTS | NBWs / BWs | STAY     |            |
| 1      | HANUMAKONDA                     | 0                    | 0          | 0                     | 1                      | 0           | 0                           | 0        | 0         | 0         | 0          | 0        | 1          |
| 2      | HYDERABAD - SESSIONS JUDGE UNIT | 2                    | 131        | 0                     | 15                     | 25          | 0                           | 1        | 41        | 2         | 26         | 1        | 244        |
| 3      | HYDERABAD - CBI UNIT            | 0                    | 0          | 0                     | 0                      | 0           | 20                          | 1        | 0         | 2         | 0          | 4        | 27         |
| 4      | JAYASHANKAR BHUPALPALLY         | 2                    | 0          | 0                     | 0                      | 0           | 0                           | 0        | 0         | 0         | 0          | 0        | 2          |
| 5      | KARIMNAGAR                      | 5                    | 6          | 0                     | 0                      | 0           | 0                           | 0        | 0         | 0         | 0          | 0        | 11         |
| 6      | MAHABUBABAD                     | 0                    | 3          | 1                     | 0                      | 0           | 0                           | 0        | 0         | 0         | 0          | 0        | 4          |
| 7      | MAHABUBNAGAR                    | 0                    | 1          | 3                     | 0                      | 0           | 0                           | 0        | 1         | 0         | 0          | 2        | 7          |
| 8      | MANCHERIAL                      | 0                    | 3          | 0                     | 0                      | 0           | 0                           | 0        | 0         | 0         | 0          | 0        | 3          |
| 9      | MEDCHAL-MALKAJGIRI              | 2                    | 0          | 0                     | 0                      | 0           | 0                           | 0        | 0         | 0         | 0          | 0        | 2          |
| 10     | NARAYANPET                      | 0                    | 0          | 0                     | 0                      | 1           | 0                           | 0        | 0         | 0         | 0          | 0        | 1          |
| 11     | NIRMAL                          | 1                    | 0          | 0                     | 0                      | 0           | 0                           | 0        | 0         | 0         | 0          | 0        | 1          |
| 12     | NIZAMABAD                       | 4                    | 0          | 0                     | 0                      | 0           | 0                           | 0        | 0         | 0         | 0          | 0        | 4          |
| 13     | RANGA REDDY                     | 3                    | 2          | 0                     | 0                      | 0           | 0                           | 1        | 0         | 0         | 0          | 0        | 6          |
| 14     | WARANGAL                        | 0                    | 3          | 0                     | 1                      | 0           | 0                           | 1        | 0         | 0         | 0          | 0        | 5          |
|        | <b>TOTAL:</b>                   | <b>19</b>            | <b>149</b> | <b>4</b>              | <b>17</b>              | <b>26</b>   | <b>20</b>                   | <b>4</b> | <b>42</b> | <b>4</b>  | <b>26</b>  | <b>7</b> | <b>318</b> |

**DATA PERTAINING TO MPs AND MLAs IN THE STATE OF TELANGANA AS ON 31-03-2026**

| SL. NO. | NAME OF THE DISTRICT            | NAME OF THE COURT                                                                                                                   | CASE NO.                              | DATE OF FILING | UNDER SECTION                                                                                                     | STAGE OF PROCEEDINGS                                                    |
|---------|---------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|----------------|-------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------|
| 1.      | HANUMAKONDA                     | III- Addl. Junior Civil Court- cum- III- Addl. J.F.C.M., Hanumakonda.                                                               | CC.No.3122/2018                       | 04.12.2018     | 188 of IPC                                                                                                        | Furnishing of Sureties                                                  |
| 2.      | HYDERABAD – SESSIONS JUDGE UNIT | VI ASJ Court                                                                                                                        | 1. Spl.SC.No.51/2023 in Cr.No.3/2022  | 14.08.2023     | Sec.3(1)(u) of the SCs and STs (POA) Act-2015                                                                     | For Trial                                                               |
|         |                                 |                                                                                                                                     | 2. Spl.SC.No.39/2025 in Cr.No.26/2024 | 05.06.2025     | Sec.506 IPC, r/w, 34 IPC and Sec.3(2) (va) of SCs and STs (POA) Act, 1989                                         | For Charges                                                             |
|         |                                 | Special Sessions Judge for trial of Criminal Cases relating to elected <b>MPs &amp; MLAs</b> for the State of Telangana, Hyderabad. | 3. CC. No.22/2022                     | 21.07.2022     | U/s.419, 420, 467, 468 471, 120 (b) IPC & Sec.12(1) (b) of Indian Passport Act.                                   | NBW is pending against A2. Crl. MPs are pending against sureties of A5. |
|         |                                 |                                                                                                                                     | 4. Sr.No.844/2022 (Cr.No.241/2023)    | 04.08.2022     | U/s. 120A, 120B, 167, 171-B, 171-E, 171-G, 177, 191, 192, 194, 196, 219, 409, 420, 440, 468, 500, 504, 506 of IPC | Pre Cognizance                                                          |
|         |                                 |                                                                                                                                     | 5. Crl.R.P.No.01/2024                 | 12.08.2024     | 153-A, 295, 295-A, 506 IPC                                                                                        | For Hearing                                                             |
|         |                                 |                                                                                                                                     | 6. Crl.R.P.No.01/2025                 | 11.02.2025     | 397 Cr.P.C.                                                                                                       | For Hearing                                                             |
|         |                                 |                                                                                                                                     | 7. SC. No.02/2025                     | 24.11.2025     | U/Sec. 143, 307, 341, 332, 353 r/w 149 of IPC                                                                     | Summons to A1 to A13                                                    |
|         |                                 |                                                                                                                                     | 8. CC.No.01/2025                      | 18.10.2025     | U/Sec. 120-B, 420, 468, 471, 427, 506 r/w 34 of IPC                                                               | Summons to A1 to A8, A10.                                               |
|         |                                 |                                                                                                                                     | 9. CC.No.02/2025                      | 25.11.2025     | U/Sec.505(2), 171-C r/w 171-F of IPC and Sec.123 and 125 of R.P. Act.                                             | Examination to Accused.                                                 |
|         |                                 |                                                                                                                                     | 10. CC.No.03/2025                     | 25.11.2025     | U/Sec. 6 r/w 7 of Religious Institutions Act                                                                      | Summons to A1 to A6.                                                    |

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|  |  |           | 11. CC.No.04/2025                                  | 25.11.2025 | U/Sec. 353 r/w 149 of IPC and Sec.3 of PDPP Act.                                                            | Summons to A1 to A3 & A10 to A12. |
|  |  |           | 12. CC.No.05/2025                                  | 25.11.2025 | U/Sec. 92 of Right of Persons with Disabilities Act.                                                        | Summons to Accused                |
|  |  |           | 13. CC.No.06/2025                                  | 25.11.2025 | U/Sec. 324, 504, 427, 147 r/w 149 of IPC                                                                    | Summons to A1 to A10              |
|  |  |           | 14. CC.No.07/2025                                  | 25.11.2025 | U/Sec.143, 341, 427, 323, 324, 504 r/w 149 of IPC.                                                          | Summons to A1 to A15              |
|  |  |           | 15. CC.No.08/2025                                  | 25.11.2025 | U/Sec. 143, 323, 324, 504 r/w 149 of IPC                                                                    | Summons to A1 to A22              |
|  |  |           | 16. CC.No.09/2025                                  | 25.11.2025 | U/Sec. 143, 145, 147 r/w 149, 120(B), 341m 336, 427, 435, 152, 153, 353, 506 of IPC and Sec. 3 of PDPP Act. | Summons to A1 to A19              |
|  |  |           | 17. CC.No.10/2025                                  | 27.11.2025 | U/Sec. 354-A, 504, 509 of IPC                                                                               | Summons to Accused                |
|  |  |           | 18. CC.No.11/2025                                  | 27.11.2025 | U/Sec. 147, 341, 353, 435 r/w 149 of IPC                                                                    | Summons to A1 to A7               |
|  |  |           | 19. CC.No.12/2025                                  | 27.11.2025 | U/Sec. 269, 504 of IPC and Sec. 3 of Epidemic Diseases Act                                                  | Summons to A1 to A7               |
|  |  |           | 20. CC.No.13/2025                                  | 27.11.2025 | U/Sec.143, 341, 285, 188, 269, 270 r/w 149 of IPC and Sec.3 of Epidemic Diseases Act.                       | Summons to A1 to A10              |
|  |  |           | 21.CC.No.01/2026                                   | 20.01.2026 | U/Sec. 171-G, 188, 504-A, 505 r/w 34 of IPC and Sec. 125 of R.P. Act.                                       | Summons to A1 to A2               |
|  |  |           | 22. CC.No.02/2026<br>(Spilt up from CC No.22/2022) | 18.03.2026 | U/Sec. 419, 420, 467, 468, 471, 120 (b) of IPC & Sec.12(1)(b) of Indian Passport Act.                       | NBW is pending against A2.        |
|  |  | CJM Court | 23. Cr.No.381/2023                                 | 01.12.2023 | 188 IPC and Sec.126 of Representation of People's Act, 1951                                                 | Pre Cognizance                    |
|  |  |           | 24. CC 355/2022                                    | 23.11.2022 | 504, 505(2), 153A IPC Sec. 67 IT Act, 2000                                                                  | Examination                       |
|  |  |           | 25. CC 281/2022                                    | 21.09.2022 | 188 IPC                                                                                                     | NBW                               |
|  |  |           | 26. CC 29/2023                                     | 23.01.2023 | 504, 505(2), 506 IPC                                                                                        | Examination                       |

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|  |  | Special Judicial First Class Magistrate for Cases under Prohibition Act <b>(Excise Court)</b> -cum-Special Court to try the offences having punishment less than 3 years relating to elected MPs and MLAs. | 27. CC 135/2022 | 03.06.2022 | 499 and 500 IPC                                                           | Arguments    |
|  |  |                                                                                                                                                                                                            | 28. CC 139/2022 | 16.05.2022 | 188 IPC                                                                   | For Sureties |
|  |  |                                                                                                                                                                                                            | 29. CC 369/2023 | 09.10.2023 | 147, 448,504,506,323 r/w 149 IPC and Sec.605, 606 GHMC Act                | Examination  |
|  |  |                                                                                                                                                                                                            | 30. CC 371/2022 | 06.12.2022 | 290, 188 IPC                                                              | Trial        |
|  |  |                                                                                                                                                                                                            | 31. CC 138/2022 | 03.06.2022 | 143, 341, 427, 323, 506 IPC                                               | Stay         |
|  |  |                                                                                                                                                                                                            | 32. CC 310/2023 | 01.09.2023 | 188, 171 C, 505 IPC, Sec.123 of the representation of the People Act 1951 | Trial        |
|  |  |                                                                                                                                                                                                            | 33. CC 387/2023 | 31.10.2023 | 505(1)(c), 504 IPC                                                        | Trial        |
|  |  |                                                                                                                                                                                                            | 34. CC 393/2023 | 09.11.2023 | 147,117,151,188,341,353,506 r/w 149 IPC                                   | Examination  |
|  |  |                                                                                                                                                                                                            | 35. CC 394/2023 | 03.11.2023 | 143, 341 r/w 34 IPC                                                       | For Sureties |
|  |  |                                                                                                                                                                                                            | 36. CC 395/2023 | 03.11.2023 | 341, 188 r/w 34 Sec.30                                                    | For Sureties |
|  |  |                                                                                                                                                                                                            | 37. CC 396/2023 | 03.11.2023 | 188, 341 r/w 34 IPC                                                       | For Sureties |
|  |  |                                                                                                                                                                                                            | 38. CC 397/2023 | 03.11.2023 | 186 IPC Sec.126 RP Act                                                    | Examination  |
|  |  |                                                                                                                                                                                                            | 39. CC 400/2023 | 03.11.2023 | 341, 188 r/w 34 IPC                                                       | Trial        |
|  |  |                                                                                                                                                                                                            | 40. CC 401/2023 | 03.11.2023 | 188 IPC, Sec.30 of PA                                                     | Examination  |
|  |  |                                                                                                                                                                                                            | 41. CC 404/2023 | 03.11.2023 | 188, 341 IPC                                                              | For Sureties |
|  |  |                                                                                                                                                                                                            | 42. CC 405/2023 | 03.11.2023 | 341, 188 r/w 34 IPC                                                       | NBW          |
|  |  |                                                                                                                                                                                                            | 43. CC 406/2023 | 03.11.2023 | 188, 143, 341 r/w 149 IPC.                                                | For Sureties |
|  |  |                                                                                                                                                                                                            | 44. CC 457/2023 | 19.12.2023 | 269 IPC Sec 51 (b) DM Act                                                 | NBW          |
|  |  |                                                                                                                                                                                                            | 45. CC 458/2023 | 19.12.2023 | 269, 188 IPC and Sec. 57of DM Act.                                        | NBW          |
|  |  |                                                                                                                                                                                                            | 46. CC 459/2023 | 19.12.2023 | 188, 269 IPC Sec 51 (b) DM Act                                            | NBW          |
|  |  |                                                                                                                                                                                                            | 47. CC 460/2023 | 19.12.2023 | 188, 269 IPC Sec 51 (b) DM Act                                            | Summons      |
|  |  |                                                                                                                                                                                                            | 48. CC 461/2023 | 19.12.2023 | 188, 271 r/w 34 IPC                                                       | Examination  |
|  |  |                                                                                                                                                                                                            | 49. CC 462/2023 | 19.12.2023 | 269, 188 IPC and Sec 57 DMA Act                                           | Trial        |
|  |  |                                                                                                                                                                                                            | 50. CC 463/2023 | 19.12.2023 | 269, 188 IPC and Sec 57 DMA Act                                           | Trial        |
|  |  |                                                                                                                                                                                                            | 51. CC 464/2023 | 19.12.2023 | 269, 188 IPC and Sec 57 DMA Act                                           | Summons      |
|  |  |                                                                                                                                                                                                            | 52. CC 465/2023 | 19.12.2023 | 188, 269 IPC Sec 57 DM Act                                                | Summons      |
|  |  |                                                                                                                                                                                                            | 53. CC 467/2023 | 19.12.2023 | 171 r/w 171(F) 188 IPC                                                    | Trial        |
|  |  |                                                                                                                                                                                                            | 54. CC 470/2023 | 19.12.2023 | 143, 147, 341, 290, r/w 149 IPC                                           | NBW          |

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|  |  |  | 55. CC 472/2023 | 19.12.2023 | 153 (A), 295 (A), 504, 505 IPC               | Trial        |
|  |  |  | 56. CC 473/2023 | 19.12.2023 | 143, 147, 341, 447, 152, 198, 269 r/w 149    | NBW          |
|  |  |  | 57. CC 41/2024  | 30.01.2024 | 171 H, 188 r/w 34 IPC                        | NBW          |
|  |  |  | 58. CC 42/2024  | 22.01.2024 | 341, 427 IPC                                 | Trial        |
|  |  |  | 59. CC 44/2024  | 03.02.2024 | 341, 188 r/w 34 IPC and Sec 51 (b) of DM Act | NBW          |
|  |  |  | 60. CC 45/2024  | 03.02.2024 | 188 IPC and Sec 51 (b) of DM Act             | Summons      |
|  |  |  | 61. CC 83/2024  | 19-03-2024 | 332, 188, 143, 147 r/w 149 IPC               | Examination  |
|  |  |  | 62. CC 84/2024  | 19-03-2024 | 341, 143, 147, 188 r/w 149 IPC               | Trial        |
|  |  |  | 63. CC 87/2024  | 19-03-2024 | 188, 143, 147 R/W 149 IPC                    | Trial        |
|  |  |  | 64. CC 88/2024  | 19-03-2024 | 188, 171 E r/w 34 IPC                        | NBW          |
|  |  |  | 65. CC 89/2024  | 19-03-2024 | 188, 171 E r/w 34 IPC                        | Trial        |
|  |  |  | 66. CC 90/2024  | 19-03-2024 | 188, 171 E r/w 34 IPC                        | NBW          |
|  |  |  | 67. CC 92/2024  | 19-03-2024 | 123 (1) RP Act                               | Trial        |
|  |  |  | 68. CC 101/2024 | 19-03-2024 | 341, 353 r/w 34 IPC                          | Trial        |
|  |  |  | 69. CC 109/2024 | 19-03-2024 | 143, 448, 427, 504, 506 r/w 149 IPC          | For Sureties |
|  |  |  | 70. CC 138/2024 | 18-03-2024 | 171 IPC                                      | Trial        |
|  |  |  | 71. CC 141/2024 | 18-03-2024 | 188, 341 IPC                                 | Summons      |
|  |  |  | 72. CC 142/2024 | 18-03-2024 | 341, 290 IPC                                 | Examination  |
|  |  |  | 73. CC 143/2024 | 18-03-2024 | 143, 147, 148 IPC                            | NBW          |
|  |  |  | 74. CC 144/2024 | 18-03-2024 | 171b IPC                                     | Summons      |
|  |  |  | 75. CC 145/2024 | 18-03-2024 | 499, 500 IPC                                 | Trial        |
|  |  |  | 76. CC 214/2024 | 10-05-2024 | 171 IPC                                      | For Sureties |
|  |  |  | 77. CC 215/2024 | 10-05-2024 | 341, 290 r/w 34 IPC                          | Trial        |
|  |  |  | 78. CC 216/2024 | 10-05-2024 | 506 IPC                                      | Summons      |
|  |  |  | 79. CC 217/2024 | 10-05-2024 | 171 b IPC                                    | Examination  |
|  |  |  | 80. CC 219/2024 | 10-05-2024 | 186, 341, 290 IPC                            | Trial        |
|  |  |  | 81. CC 220/2024 | 10-05-2024 | 171 (B) IPC                                  | Trial        |
|  |  |  | 82. CC 239/2024 | 28-05-2024 | 447, 323, 504 r/w 34 IPC                     | NBW          |
|  |  |  | 83. CC 240/2024 | 28-05-2024 | 341, 188 r/w 34 IPC                          | Summons      |
|  |  |  | 84. CC 241/2024 | 28-05-2024 | 341, 188 r/w 34 IPC                          | Examination  |
|  |  |  | 85. CC 242/2024 | 28-05-2024 | 188, 171 H IPC                               | Trial        |
|  |  |  | 86. CC 243/2024 | 28-05-2024 | 171 B IPC                                    | Trial        |

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|  |  |  | 87. CC 244/2024  | 28-05-2024 | 143, 188 IPC                                                | NBW          |
|  |  |  | 88. CC 245/2024  | 28-05-2024 | 341, 188 r/w 149 IPC                                        | Examination  |
|  |  |  | 89. CC 268/2024  | 19-06-2024 | 171c, 171 r r/w 188, 506 IPC & Sec 123(2) of RP Act         | Trial        |
|  |  |  | 90. CC 270/2024  | 15-06-2024 | 188, 171 E IPC                                              | Trial        |
|  |  |  | 91. CC 271/2024  | 19-06-2024 | 171B r/w 171E, 188 IPC & Sec 123(1)(A)                      | For Sureties |
|  |  |  | 92. CC 286/2024  | 12-06-2024 | 143, 188, 342 r/w 149 IPC                                   | Examination  |
|  |  |  | 93. CC 287/2024  | 12-06-2024 | 188, 285 r/w 34 IPC                                         | Trial        |
|  |  |  | 94. CC 306/2024  | 31-07-2024 | 130, 131 RP Act, Sec.188, 109, 171(c)(H) r/w 171 (F) IPC    | Trial        |
|  |  |  | 95. CC 307/2024  | 31-07-2024 | U/s. 188, 171(H), 171(F) r/w 34 IPC and Sec 21/76 of CP Act | Summons      |
|  |  |  | 96. CC 308/2024  | 31-07-2024 | 188, 269, 270 IPC and 51(B) of DM Act.                      | Trial        |
|  |  |  | 97. CC 309/2024  | 31-07-2024 | 188, 171(C) r/w 171 (F), 171(H), 109                        | Trial        |
|  |  |  | 98. CC 313/2024  | 27-08-2024 | 341, 188, 171H                                              | NBW          |
|  |  |  | 99. CC 314/2024  | 27-08-2024 | 188 r/w 34 IPC                                              | Summons      |
|  |  |  | 100. CC 315/2024 | 27-08-2024 | 188, 286 r/w 34 IPC                                         | Summons      |
|  |  |  | 101. CC 316/2024 | 27-08-2024 | 171H, 188 IPC                                               | Summons      |
|  |  |  | 102. CC 317/2024 | 28-08-2024 | 171B r/w 171 E, 188 IPC                                     | Trial        |
|  |  |  | 103. CC 318/2024 | 28-08-2024 | 143, 341 r/w 149 IPC                                        | Trial        |
|  |  |  | 104. CC 319/2024 | 29-08-2024 | 171H, 188 IPC                                               | Summons      |
|  |  |  | 105. CC 320/2024 | 29-08-2024 | 504, 506 IPC                                                | Summons      |
|  |  |  | 106. CC 321/2024 | 29-08-2024 | 353, 341 r/w 34                                             | Trial        |
|  |  |  | 107. CC 322/2024 | 29-08-2024 | 353, 341 r/w 34                                             | Trial        |
|  |  |  | 108. CC 364/2024 | 30-09-2024 | 188, 290, 341 r/w 34 IPC, Sec 123 RPA                       | Summons      |
|  |  |  | 109. CC 366/2024 | 30-09-2024 | 341, 290, 323, 506 r/w 149                                  | Summons      |
|  |  |  | 110. CC 367/2024 | 30-09-2024 | 153, 188, 171 F IPC                                         | Summons      |
|  |  |  | 111. CC 368/2024 | 30-09-2024 | 143, 186, 188 r/w 149                                       | Summons      |
|  |  |  | 112. CC 369/2024 | 30-09-2024 | 143, 353 r/w 149 IPC                                        | Summons      |
|  |  |  | 113. CC 370/2024 | 30-09-2024 | 143, 341, 188 r/w 149 IPC Sec 131 RP Act                    | Examination  |
|  |  |  | 114. CC 428/2024 | 08-11-2024 | 143, 188, 341 r/w 34 IPC                                    | Examination  |
|  |  |  | 115. CC 429/2024 | 08-11-2024 | 448, 188, 171H                                              | Trial        |
|  |  |  | 116. CC 430/2024 | 08-11-2024 | 141, 143, 188, 353 r/w 149 IPC                              | NBW          |

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|  |  |  | 117. CC 431/2024 | 08-11-2024 | 341, 291, 186, 188 r/w 149 IPC        | Examination  |
|  |  |  | 118. CC 432/2024 | 08-11-2024 | 341, 353 r/w 34 IPC                   | Summons      |
|  |  |  | 119. CC 433/2024 | 08-11-2024 | 188, 341, 285 r/w 34 IPC              | NBW          |
|  |  |  | 120. CC 434/2024 | 08-11-2024 | 143, 341, 506, 353, 290 r/w 149       | Summons      |
|  |  |  | 121. CC 435/2024 | 08-11-2024 | 189, 341, 353, 290 r/w 34 IPC         | Trial        |
|  |  |  | 122. CC 436/2024 | 08-11-2024 | 188 IPC                               | Summons      |
|  |  |  | 123. CC 439/2024 | 08-11-2024 | 188, 341, 290, 171 C r/w 34 IPC       | Trial        |
|  |  |  | 124. CC 440/2024 | 08-11-2024 | 143, 341, 447 r/w 511 IPC             | Summons      |
|  |  |  | 125. CC 451/2024 | 26-11-2024 | 188, 171H                             | NBW          |
|  |  |  | 126. CC 452/2024 | 26-11-2024 | 188, 171 H                            | NBW          |
|  |  |  | 127. CC 453/2024 | 26-11-2024 | 188 r/w 34 IPC                        | Summons      |
|  |  |  | 128. CC 454/2024 | 26-11-2024 | 153 (a), 505 (ii) IPC                 | Trial        |
|  |  |  | 129. CC 455/2024 | 26-11-2024 | 186, 353, 427, 290 r/w 34 IPC         | Summons      |
|  |  |  | 130. CC 484/2024 | 28-11-2024 | 183, 143 r/w 149 IPC, Sec 131 RP Act  | Summons      |
|  |  |  | 131. CC 485/2024 | 28-11-2024 | 506 IPC                               | Summons      |
|  |  |  | 132. CC 486/2024 | 28-11-2024 | 143, 341 r/w 149 IPC                  | Summons      |
|  |  |  | 133. CC 492/2024 | 04-12-2024 | 188, 290 IPC                          | For Sureties |
|  |  |  | 134. CC 493/2024 | 04-12-2024 | 143, 290, 186, 188, 447, 506, 270 IPC | NBW          |
|  |  |  | 135. CC 494/2024 | 04-12-2024 | 188, 269, 270, 271 IPC                | Summons      |
|  |  |  | 136. CC 495/2024 | 04-12-2024 | 143, 341, 188, 269, 270, 271 IPC      | Summons      |
|  |  |  | 137. CC 496/2024 | 04-12-2024 | 188, 269, 270, 271 IPC                | For Sureties |
|  |  |  | 138. CC 497/2024 | 04-12-2024 | 188, 143, 341, 353, 504 IPC           | Summons      |
|  |  |  | 139. CC 498/2024 | 04-12-2024 | 147, 188, 341 IPC                     | Summons      |
|  |  |  | 140. CC 07/2025  | 09-01-2025 | 341, 290 IPS Sec 32 Police act        | Examination  |
|  |  |  | 141. CC 08/2025  | 09-01-2025 | 188 IPC                               | Summons      |
|  |  |  | 142. CC 09/2025  | 09-01-2025 | 188, 353, 290, 506 r/w 34 IPC         | Summons      |
|  |  |  | 143. CC 10/2025  | 09-01-2025 | 353, 153 r/w 34 IPC                   | NBW          |
|  |  |  | 144. CC 11/2025  | 09-01-2025 | 188 r/w 34 IPC                        | Summons      |
|  |  |  | 145. CC 12/2025  | 09-01-2025 | 188 r/w 34 IPC                        | Summons      |
|  |  |  | 146. CC 13/2025  | 09-01-2025 | 188 IPC                               | Summons      |
|  |  |  | 147. CC 14/2025  | 09-01-2025 | 341, 188, 290 r/w 34 IPC              | For Sureties |
|  |  |  | 148. CC 31/2025  | 13-02-2025 | 171 (I), 188 IPC, Sec 134 RP Act      | Examination  |
|  |  |  | 149. CC 32/2025  | 13-02-2025 | 143, 188 r/w 149 IPC                  | Summons      |

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|  |  |  | 150. CC 33/2025  | 13-02-2025 | 143, 147, 148, 188, 506, 171F r/w 149 IPC | Trial        |
|  |  |  | 151. CC 34/2025  | 13-02-2025 | 143, 188 r/w 149 IPC                      | For Sureties |
|  |  |  | 152. CC 35/2025  | 13-02-2025 | 188 IPC, 4 PSPD OPPOOPA                   | NBW          |
|  |  |  | 153. CC 37/2025  | 13-02-2025 | 323, 504 IPC                              | Summons      |
|  |  |  | 154. CC 79/2025  | 28-02-2025 | 341, 535, 504 IPC                         | Summons      |
|  |  |  | 155. CC 81/2025  | 15-03-2025 | 171H, 188                                 | Summons      |
|  |  |  | 156. CC 95/2025  | 28-03-2025 | 188 r/w 34 IPC                            | Summons      |
|  |  |  | 157. CC 97/2025  | 28-03-2025 | 145(b), 147 and 166 Railway Act.          | Examination  |
|  |  |  | 158. CC 124/2025 | 16-03-2025 | 356 BNS                                   | For Sureties |
|  |  |  | 159. CC 173/2025 | 14-05-2025 | 188 IPC, Sec. 51 DM Act                   | Trial        |
|  |  |  | 160. CC 174/2025 | 14-05-2025 | 171E, 188 r/w 34 IPC                      | For Sureties |
|  |  |  | 161. CC 175/2025 | 14-05-2025 | 188, 287, 336 r/w 34 IPC                  | Summons      |
|  |  |  | 162. CC 176/2025 | 14-05-2025 | 188 IPC, 51(B) DM Act                     | Summons      |
|  |  |  | 163. CC 177/2025 | 14-05-2025 | 188 IPC, 51(B) DM Act                     | Summons      |
|  |  |  | 164. CC 178/2025 | 14-05-2025 | 188 IPC, 51(B) DM Act                     | NBW          |
|  |  |  | 165. CC 207/2025 | 31-05-2025 | 188 IPC, 51(B) DM Act                     | Trial        |
|  |  |  | 166. CC 208/2025 | 31-05-2025 | 143, 188, 269 r/w 149 IPC                 | Summons      |
|  |  |  | 167. CC 209/2025 | 31-05-2025 | 188, 171(E) IPC, Sec 123(1) RP Act        | Summons      |
|  |  |  | 168. CC 210/2025 | 31-05-2025 | 188, 171(E) 420 IPC, Sec 123(1) RP Act    | Summons      |
|  |  |  | 169. CC 211/2025 | 31-05-2025 | 188, 171(E), 420 IPC, Sec 123(1) RP Act   | Summons      |
|  |  |  | 170. CC 212/2025 | 31-05-2025 | 188, 171C, Sec 126 RP Act                 | Summons      |
|  |  |  | 171. CC 213/2025 | 31-05-2025 | 188, 171C, Sec 126 of RP Act              | Summons      |
|  |  |  | 172. CC 214/2025 | 31-05-2025 | 143, 341, r/w 149 IPC                     | Summons      |
|  |  |  | 173. CC 258/2025 | 04-07-2025 | 188 IPC, Sec 21/76 CP Act                 | For Sureties |
|  |  |  | 174. CC 259/2025 | 04-07-2025 | 427, 447 IPC                              | Summons      |
|  |  |  | 175. CC 260/2025 | 04-07-2025 | 188, 341, 186 r/w 34 IPC                  | Summons      |
|  |  |  | 176. CC 261/2025 | 04-07-2025 | 188, 171E IPC                             | Summons      |
|  |  |  | 177. CC 262/2025 | 04-07-2025 | 188 IPC, 4 of TSPDOPPA                    | Summons      |
|  |  |  | 178. CC 263/2025 | 04-07-2025 | 188 IPC, 4 of TSPDOPPA                    | Summons      |
|  |  |  | 179. CC 264/2025 | 04-07-2025 | 181, 171 E IPC                            | Summons      |
|  |  |  | 180. CC 265/2025 | 04-07-2025 | 188 IPC                                   | Summons      |
|  |  |  | 181. CC 266/2025 | 04-07-2025 | 143, 341 r/w, 149 IPC                     | Summons      |
|  |  |  | 182. CC 267/2025 | 25-07-2025 | 186, 188, 506 IPC, Sec 3 EDA Act.         | NBW          |

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|  |  |  | 183. CC 268/2025 | 25-07-2025 | 504, 505 (II) IPC                 | Summons      |
|  |  |  | 184. CC 270/2025 | 25-07-2025 | 188 IPC, Sec 130 RP Act           | Summons      |
|  |  |  | 185. CC 271/2025 | 25-07-2025 | 143, 188, 290, 341 r/w 149 IPC    | For Sureties |
|  |  |  | 186. CC 272/2025 | 25-07-2025 | 188, 171 H r/w 149 IPC            | Summons      |
|  |  |  | 187. CC 273/2025 | 25-07-2025 | 171E IPC                          | Summons      |
|  |  |  | 188. CC 274/2025 | 25-07-2025 | 188 IPC, Sec130, 131 RP Act.      | Examination  |
|  |  |  | 189. CC 275/2025 | 25-07-2025 | 143, 188, 290, 341 r/w 149 IPC    | Summons      |
|  |  |  | 190. CC 276/2025 | 25-07-2025 | 143, 188, 290, 341 r/w 149 IPC    | Summons      |
|  |  |  | 191. CC 307/2025 | 04-08-2025 | 356 BNS                           | NBW          |
|  |  |  | 192. CC 308/2025 | 05-08-2025 | 504, 505(II) IPC                  | Summons      |
|  |  |  | 193. CC 361/2025 | 20-09-2025 | 188 IPC                           | Summons      |
|  |  |  | 194. CC 362/2025 | 20-09-2025 | 171(H), 188, 341 r/w 34 IPC       | Summons      |
|  |  |  | 195. CC 363/2025 | 20-09-2025 | 341, 353, 504, 188 IPC            | Summons      |
|  |  |  | 196. CC 364/2025 | 20-09-2025 | 341, 188 IPC                      | Summons      |
|  |  |  | 197. CC 365/2025 | 20-09-2025 | 188, 341 r/w 34 IPC               | Summons      |
|  |  |  | 198. CC 366/2025 | 20-09-2025 | 504, 505(2) IPC                   | Summons      |
|  |  |  | 199. CC 367/2025 | 20-09-2025 | 504, 505(2) IPC                   | Summons      |
|  |  |  | 200. CC 368/2025 | 20-09-2025 | 504, 505(2) IPC                   | Examination  |
|  |  |  | 201. CC 369/2025 | 20-09-2025 | 504, 505(2) IPC                   | Examination  |
|  |  |  | 202. CC 441/2025 | 19-11-2025 | 181, 171E IPC                     | Summons      |
|  |  |  | 203. CC 442/2025 | 19-11-2025 | 147, 341 r/w 149 IPC              | Summons      |
|  |  |  | 204. CC 443/2025 | 19-11-2025 | 324, 109, r/w 114 r/w 34 IPC      | Summons      |
|  |  |  | 205. CC 444/2025 | 19-11-2025 | 143, 324 r/w 149 IPC              | Summons      |
|  |  |  | 206. CC 445/2025 | 19-11-2025 | 188 IPC                           | Summons      |
|  |  |  | 207. CC 491/2025 | 31-12-2025 | 153a, 153b, 295A IPC              | Summons      |
|  |  |  | 208. CC 492/2025 | 31-12-2025 | 194 BNS                           | Summons      |
|  |  |  | 209. CC 493/2025 | 31-12-2025 | 188 IPC, 51(B) DM Act             | Summons      |
|  |  |  | 210. CC 494/2025 | 31-12-2025 | 188 IPC, Sec 4<br>TSPDOPPOOPA Act | Summons      |
|  |  |  | 211. CC 495/2025 | 31-12-2025 | 448, 186 IPC                      | Summons      |
|  |  |  | 212. CC 496/2025 | 31-12-2025 | 188, 290 r/w 34 IPC               | Summons      |
|  |  |  | 213. CC 497/2025 | 31-12-2025 | 341, 188, 290 r/w 34 IPC          | Summons      |
|  |  |  | 214. CC 498/2025 | 31-12-2025 | 298, 506 IPC                      | Summons      |
|  |  |  | 215. CC 499/2025 | 31-12-2025 | 506 IPC                           | Summons      |
|  |  |  | 216. CC 500/2025 | 31-12-2025 | 188 IPC, Sec 4<br>TSPDOPPOOPA Act | Summons      |

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|  |  |  | 217. CC 501/2025 | 31-12-2025 | 188, 341, 506 r/w 34 IPC                                                 | Summons |
|  |  |  | 218. CC 502/2025 | 31-12-2025 | 143, 341, 149                                                            | Summons |
|  |  |  | 219. CC 503/2025 | 31-12-2025 | 293, 341, 188 r/w 143 IPC                                                | Summons |
|  |  |  | 220. CC 504/2025 | 31-12-2025 | 188, 26 TS Dist Police Act                                               | Summons |
|  |  |  | 221. CC 46/2026  | 21-02-2026 | 188 IPC                                                                  | Summons |
|  |  |  | 222. CC 47/2026  | 21-02-2026 | 143, 188, 290, 341 IPC                                                   | Summons |
|  |  |  | 223. CC 48/2026  | 21-02-2026 | 188, 290, 143 IPC                                                        | Summons |
|  |  |  | 224. CC 49/2026  | 21-02-2026 | 296, 351 IPC                                                             | Summons |
|  |  |  | 225. CC 50/2026  | 21-02-2026 | 143, 188, 290, 341 IPC                                                   | Summons |
|  |  |  | 226. CC 51/2026  | 21-02-2026 | 188 IPC                                                                  | Summons |
|  |  |  | 227. CC 52/2026  | 21-02-2026 | 143, 188, 290, 341 IPC                                                   | Summons |
|  |  |  | 228. CC 53/2026  | 21-02-2026 | 1188, 171 IPC                                                            | Summons |
|  |  |  | 229. CC 54/2026  | 21-02-2026 | 188 IPC                                                                  | Summons |
|  |  |  | 230. CC 55/2026  | 21-02-2026 | 143, 188, 341 IPC                                                        | Summons |
|  |  |  | 231. CC 56/2026  | 21-02-2026 | 143, 341, 294(b), 323, 506 IPC                                           | Summons |
|  |  |  | 232. CC 57/2026  | 21-02-2026 | 188, 171 IPC                                                             | Summons |
|  |  |  | 233. CC 79/2026  | 11-03-2026 | 171 B r/w. 171 E IPC                                                     | Summons |
|  |  |  | 234. CC 100/2026 | 31-03-2026 | 188, 171(H) IPC, Sec 21/76 CP Act                                        | Summons |
|  |  |  | 235. CC 101/2026 | 31-03-2026 | 341, 506, 509 r/w 143 IPC                                                | Summons |
|  |  |  | 236. CC 102/2026 | 31-03-2026 | 188, 294(b) IPC, Sec 125A RP Act                                         | Summons |
|  |  |  | 237. CC 103/2026 | 31-03-2026 | 505(2), 506, 109 IPC                                                     | Summons |
|  |  |  | 238. CC 104/2026 | 31-03-2026 | 143, 186, 188 r/w 149 IPC, Sec 126 of RP Act                             | Summons |
|  |  |  | 239. CC 105/2026 | 31-03-2026 | 188 IPC 127A RP Act                                                      | Summons |
|  |  |  | 240. CC 106/2026 | 31-03-2026 | 143, 188, 290 r/w 149 IPC                                                | Summons |
|  |  |  | 241. CC 107/2026 | 31-03-2026 | 353, 188 r/w 34 IPC                                                      | Summons |
|  |  |  | 242. CC 108/2026 | 31-03-2026 | 188 IPC , Sec 130 RP Act                                                 | Summons |
|  |  |  | 243. CC 109/2026 | 31-03-2026 | 341, 188 r/w 149 IPC                                                     | Summons |
|  |  |  | 244. CC 110/2026 | 31-03-2026 | 143, 290,341, 353, 506 r/w 149 Sec 215(i)(b) of Telangana Municipal Act. | Summons |

|    |                                 |                                                         |                |            |                                                                                                                      |                                         |
|----|---------------------------------|---------------------------------------------------------|----------------|------------|----------------------------------------------------------------------------------------------------------------------|-----------------------------------------|
| 3. | <b>HYDERABAD –<br/>CBI UNIT</b> | Principal Special<br>Judge for CBI Cases,<br>Hyderabad. | 1. CC.8/2012   | 27.04.2012 | U/s. 120-B, 420, 409, 468, 471<br>IPC, Sec. 11, 12, 13(2) r/w<br>13(1) (c) & (d) of P.C. Act                         | (8) Discharge Petitions<br>are pending  |
|    |                                 |                                                         | 2. CC.9/2012   | 29.05.2012 | U/s. 120-B r/w 420, 468, 471<br>IPC, Sec. 9 of P.C. Act                                                              | (3) Discharge Petitions<br>are pending  |
|    |                                 |                                                         | 3. CC.10/2012  | 30.05.2012 | u/s. 120-B, 420,409, 468, 471<br>IPC, Sec. 9, 11, 12, 13(2) r/w<br>13(1) (c) (d) of P.C. Act                         | (6) Discharge Petitions<br>are pending  |
|    |                                 |                                                         | 4. CC.14/2012  | 13.09.2012 | U/s. 120-B r/w 420, 409, 419,<br>468, 471, 477, 477(A) IPC,<br>Sec. 9, 11, 12, 13(2) r/w<br>13(1)(c)(d) of P.C. Act. | (12) Discharge Petitions<br>are pending |
|    |                                 |                                                         | 5. CC.12/2013  | 13.05.2013 | U/s. 120-B r/w 420, 409, Sec.<br>9, 12, 13(2) r/w 13(1) (c) (d) of<br>P.C. Act.                                      | (10) Discharge Petitions<br>are pending |
|    |                                 |                                                         | 6. CC.24/2013  | 25.09.2013 | U/s. 120-B r/w 420, 409, Sec.<br>9, 12, 13(2) r/w 13(1) (c) (d) of<br>P.C. Act                                       | (6) Discharge Petitions<br>are pending  |
|    |                                 |                                                         | 7. CC.25/2013  | 28.09.2013 | U/s. 120-B r/w 420 IPC<br>Sec.13(2) r/w 13(1)(d) of P.C.<br>Act                                                      | (6) Discharge Petitions<br>are pending  |
|    |                                 |                                                         | 8. CC.26/2013  | 30.09.2013 | U/s. 120-B r/w 420 IPC Sec.9,<br>13(2) r/w 13(1) (c) (d) of P.C.<br>Act.                                             | (15) Discharge Petitions<br>are pending |
|    |                                 |                                                         | 9. CC.27/2013  | 10.10.2013 | U/s. 120-B r/w 420, 409, 468,<br>471, 477A IPC, Sec. 9, 11, 12,<br>13(2) r/w 13(1) (c) (d) of P.C.<br>Act, 1988      | (7) Discharge Petitions<br>are pending  |
|    |                                 |                                                         | 10. CC.28/2013 | 17.10.2013 | U/s. 120-B, 420, 409, 468, 471,<br>477A IPC, Sec. 9, 11, 12, 13(2)<br>r/w 13(1) (c) (d) of P.C. Act,<br>1988         | (7) Discharge Petitions<br>are pending  |
|    |                                 |                                                         | 11. CC.26/2014 | 21.11.2014 | U/s. 120-B r/w 420, 409, 468,<br>471, 477A IPC, Sec. 9, 11, 12,<br>13(2) r/w 13(1) (c) (d) of P.C.<br>Act, 1988      | (6) Discharge Petitions<br>are pending  |
|    |                                 |                                                         | 12. SC.1/2016  | 16.08.2016 | U/s. 3, 4 & 8(5) of PML Act                                                                                          | (3) Discharge Petitions<br>are pending  |

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|--|--|-------------------------------------------------|-----------------|------------|---------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|
|  |  |                                                 | 13. SC.2/2016   | 16.09.2016 | U/s. 3, 4 & 8(5) of PML Act                                                     | (5) Discharge Petitions are pending                                                             |
|  |  |                                                 | 14. SC.2/2017   | 04.07.2017 | U/s. 3, 4 & 8(5) of PML Act                                                     | (4) Discharge Petitions are pending                                                             |
|  |  |                                                 | 15. SC.1/2018   | 03.02.2018 | U/s. 3, 4 & 8(5) of PML Act                                                     | (11) Discharge Petitions are pending                                                            |
|  |  |                                                 | 16. SC.2/2018   | 03.02.2018 | U/s. 4 r/w 3 of PML Act                                                         | (4) Discharge Petitions are pending                                                             |
|  |  |                                                 | 17. SC.1/2020   | 07.12.2020 | U/s. 45, 3 & 4, 8(5) of PML Act                                                 | (8) Discharge Petitions are pending                                                             |
|  |  |                                                 | 18. SC.1/2021   | 22.03.2021 | U/s. 4 r/w 3 of PML Act                                                         | (3) Discharge Petitions are pending. Reply arguments in Discharge Petitions filed by A3 and A11 |
|  |  |                                                 | 19. SC.2/2021   | 13.08.2021 | 44(1)(d)(ii) of PML Act                                                         | (6) Discharge Petitions are pending                                                             |
|  |  |                                                 | 20. SC.3/2021   | 13.08.2021 | 44(1)(d)(ii) of PML Act                                                         | (6) Discharge Petitions are pending                                                             |
|  |  |                                                 | 21. SC.1/2023   | 13.07.2023 | U/s. 120B r/w 302 and 201 IPC                                                   | Hearing on Charges, CrI. MP U/s.207 Cr.P.C. filed are pending.                                  |
|  |  | Pri. Spl. Judge for SPE & ACB Cases, Hyderabad. | 22. CC. 15/2016 | 18.08.2016 | U/Sec.12 of PC Act 1988 and 120-B r/w Sec. 34 IPC                               | Stayed by Hon'ble Supreme Court vide SLP (CRL.3932/2021) and 5333/2021.                         |
|  |  |                                                 | 23. CC. 12/2012 | 13.08.2012 | U/Sec 7,8,9,13(1) (d) and 13(2) of PC Act 1988 and 120-B, 34,109 and 219 of IPC | For Arguments                                                                                   |
|  |  |                                                 | 24. CC. 15/2012 | 06.09.2012 | U/Sec.8,9,10,13(1) (d) r/w 15 of PC Act, 1988 and 120-B, 34, 109 r/w 116 IPC    | For Arguments                                                                                   |
|  |  |                                                 | 25. CC.17/2016  | 27.08.2016 | U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC                  | Stayed by Honourable High Court vide CRL.RC.401/2021 stay is extended.                          |

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|    |                                |                                                                                                    | 26. CC. 26/2020   | 20.08.2020 | U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC             | Stayed by Honourable High Court vide CRL.RC.578/2021 stay is extended.                                                                                                                              |
|    |                                |                                                                                                    | 27. CC. 102/2024  | 19.06.2024 | U/s 409, 120-B r/w 34 IPC U/s 13(1) (d) r/w 13(2) PC Act                   | Stay was granted vide.Crl.RC.No.435/2021 stay is extended. CC.No.27/2017 filed on 12.09.2017 case is received by transfer from I Addl. SPE & ACB Cases, Hyderabad and renumbered as CC.No.102/2024. |
| 4. | <b>JAYASHANKAR BHUPALPALLY</b> | Prl. District and Sessions Judge, JS Bhupalpally                                                   | 1) CrI.RP.02/2024 | 04.03.2024 | 399 Cr.P.C.                                                                | Pre-cognizance                                                                                                                                                                                      |
|    |                                | Addl. Judicial Magistrate of First Class, JS Bhupalapally                                          | 2) Cr.No.149/2023 | 18.11.2023 | 307, 323, 109 r/w 34 of IPC                                                | Pre-Cognizance                                                                                                                                                                                      |
| 5. | <b>KARIMNAGAR</b>              | Prl. Judicial Magistrate of First Class, Huzurabad.                                                | 1) Cr.No.30/2026  | 05.03.2026 | U/Sec. 189(3), 126(2), 132, 299 196, 351(2)                                | Pre-Cognizance                                                                                                                                                                                      |
|    |                                | I-Addl. Judicial Magistrate of First Class, Huzurabad                                              | 2) Cr.234/2025    | 28.07.2025 | 352, 353(1)(b), 353(2) BNS                                                 | Pre-Cognizance                                                                                                                                                                                      |
|    |                                | II-Addl. Judicial Magistrate of First Class, Huzurabad                                             | 3) Cr.278/2023    | 21.11.2023 | 188 r/w 34 IPC                                                             | Pre Cognizance                                                                                                                                                                                      |
|    |                                |                                                                                                    | 4) Cr.277/2023    | 23.11.2023 | U/Sec. 188 r/w 34 IPC                                                      | Pre-Cognizance                                                                                                                                                                                      |
|    |                                | III-Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, (Spl. Mobile) PCR, Karimnagar | 5) Cr.2/2022      | 03.01.2022 | 147,188, 341, 332 r/w 149 IPC, Sec..51(b) of DM Act and Sec.3 of PDPP Act. | Pre Cognizance                                                                                                                                                                                      |

|    |              |                                                                                                                                           |                                      |            |                                                                                                  |                       |
|----|--------------|-------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|------------|--------------------------------------------------------------------------------------------------|-----------------------|
|    |              | Prl. Junior Civil Judge, Karimnagar.                                                                                                      | 6) Cr.64/2021                        | 02.01.2021 | U/Sec. 34, 188, 353 r/w, IPC                                                                     | Summons               |
|    |              | II Addl. Junior Civil Judge, Karimnagar.                                                                                                  | 7) CC.No.1789/2016<br>Cr.No.381/2016 | 21.10.2016 | U/Sec. 353, 332 IPC                                                                              | Summons               |
|    |              | IV Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Excise), Karimnagar.                                                  | 8) CC.No.12/2018<br>Cr.No.213/2017   | 09.01.2018 | 147, 341, r/w 149 IPC                                                                            | Summons               |
|    |              |                                                                                                                                           | 9) CC.No.1757/2023<br>Cr.No.372/2023 | 14.11.2023 | 188 IPC                                                                                          | Summons               |
|    |              |                                                                                                                                           | 10 CC.No.919/2025<br>Cr.No.454/2024  | 19.04.2025 | 352, 353(1)(c) 353(2) IPC                                                                        | Summons               |
|    |              |                                                                                                                                           | 11 CC.No.852/2016<br>Cr.No.373/2025  | 04.04.2026 | 292, 238, 351(2) BNS                                                                             | Summons               |
| 6. | MAHABUBABAD  | Prl. Junior Civil Judge, Mahabubabad                                                                                                      | 1) CC.336/2022                       | 26.05.2022 | 143, 149, 341                                                                                    | Summons               |
|    |              |                                                                                                                                           | 2) CC.156/2021                       | 03.03.2021 | 143, 147, 149, 186, 188, 341                                                                     | Summons               |
|    |              |                                                                                                                                           | 3) CC.61/2022                        | 26.02.2022 | 143, 149, 286, 341 of IPC                                                                        | Summons               |
|    |              |                                                                                                                                           | 4) CC.518/2021                       | 11.06.2021 | 147, 323, 427, 506, 341 r/w 149 IPC, Sec. 109 IPC, Sec. 220, 221 of Telangana Panchayat Raj Act. | Appearance of Accused |
| 7. | MAHABUBNAGAR | Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Mahabubnagar. | 1) CC.483/2021                       | 11.10.2021 | U/Sec.143, 147, 353, 379, 332, 323, 506, 427, 148 r/w 149 of IPC against A-15                    | Appearance of A-15    |
|    |              |                                                                                                                                           | 2) CC.268/2022                       | 11.05.2022 | U/Sec.504 IPC                                                                                    | Appearance of A-2     |

|    |                    |                                                                                              |                    |            |                                            |                                                                                                              |
|----|--------------------|----------------------------------------------------------------------------------------------|--------------------|------------|--------------------------------------------|--------------------------------------------------------------------------------------------------------------|
|    |                    | III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Mahabubnagar. | 3) CC.221/2022     | 30.06.2022 | U/Sec.341, 353 r/w 34 of IPC               | Summons                                                                                                      |
|    |                    |                                                                                              | 4) CC.1733/2022    | 12.01.2022 | U/Sec.505(2), 504 r/w 34 of IPC            | Appearance                                                                                                   |
|    |                    | IV-Addl. Junior Civil Judge-cum-IV-Addl. JMFC, Mahabubnagar                                  | 5) CC.786/2022     | 01.06.2022 | U/sec. 456, 364, 379, 506, 201 r/w 109 IPC | For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 & 542/2022, dt:16.09.2022.    |
|    |                    |                                                                                              | 6) CC.787/2022     | 23.05.2022 | U/Sec. 120-B, 363, 506 r/w 109 of IPC      | For Appearance Stay granted by the Hon'ble High Court, vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022. |
|    |                    | Addl. Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Jadcherla.       | 7) CC.340/2018     | 16.07.2018 | U/Sec.332 r/w 149 of IPC                   | Trial of A-7                                                                                                 |
| 8. | MANCHERIAL         | I Addl. Junior Civil Judge, Mancherial                                                       | 1) CC.No.136/2019  | 12.02.2019 | 188 IPC                                    | Summons                                                                                                      |
|    |                    | II Addl. Junior Civil Judge, Mancherial                                                      | 2) CC.No.1027/2019 | 29.08.2019 | 171 (B) (E) IPC                            | Summons                                                                                                      |
|    |                    |                                                                                              | 3) CC.No.312/2023  | 29.03.2023 | 109, 143, 149, 290, 427, 448, 506 IPC      | Summons                                                                                                      |
| 9. | MEDCHAL-MALKAJGIRI | Prl. Junior Civil Judge-cum-VII Addl. Metropolitan Magistrate, Medchal.                      | 1) FIR No.523/2023 | 07.12.2023 | 420 IPC, 3(1) (g) SC/ST POA Act, 2015.     | Pre-cognizance                                                                                               |
|    |                    | II Addl. JCJ-cum-IX Addl. Judicial Magistrate of First Class, Medchal.                       | 2) FIR No.166/2025 | 29.01.2025 | 465, 471, 420 r/w 34 IPC                   | Pre-Cognizance                                                                                               |

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|-----|-------------|---------------------------------------------------------------------------------------------------------------------------|--------------------------------|------------|--------------------------------------------------------|-------------------------|
| 10. | NARAYANPET  | Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayanpet.                                              | Cr. No.318/2023 in CC 390/2024 | 04.04.2024 | U/s. 171E, 171F, 171H, Sec. 123 (1) RP Act             | For Examination         |
| 11. | NIRMAL      | I Addl. Junior Civil Judge, Nirmal.                                                                                       | 1) Cr.No.117/2023              | 25.03.2023 | 153, 506, 505(2) of IPC                                | For Filing Charge Sheet |
| 12. | NIZAMABAD   | IV Addl. Junior Civil Judge-cum-Spl. JMFC (Excise) Court, Nizamabad.                                                      | 1) Cr.No.647/2023              | 20.11.2023 | U/s. 188, 290 r/w 34 IPC, 123 (2) RP Act               | Pre-Cognizance          |
|     |             |                                                                                                                           | 2) Cr.No.212/2023              | 20.11.2023 | U/s. 188, 147, 323, 171-E, r/w 149 IPC, 123 (1) RP Act | Pre-Cognizance          |
|     |             | Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan                                                    | 3) Cr. No.438/2023             | 19.08.2023 | U/s. 153a, 505(2), 354, 509, 500, 109 r/w 34 IPC       | Pre-Cognizance          |
|     |             | Spl. Judicial Magistrate of Second Class, Armoor                                                                          | 4) Cr.No.161/2018              | 23.11.2018 | U/s. 188 IPC                                           | Pre-Cognizance          |
| 13. | RANGA REDDY | Spl. Sessions for Trial of Cases under SCs & STs (POA) Act, 1989-cum-VII ADJ, Cyberabad, R.R.District at L.B.Nagar.       | 1) SC.No.84/2019               | 07.05.2019 | 447, 427, 506, 109, 120-B r/w 34 IPC                   | Charges                 |
|     |             | II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate (Juvenile Court), Cyberabad, R.R. District at L.B.Nagar. | 2) Cr.No.1177/2022             | 11.07.2022 | 151 Cr.PC.                                             | Pre-Cognizance          |
|     |             | I AJCJ-cum-IX Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Kukatpally                                       | 3) CC.No.1612/2023             | 09.01.2022 | 204 of IPC                                             | Summons                 |

|            |                 |                                                                                                           |                     |            |                                                                                     |                |
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|            |                 | II AJCJ-cum-XIII Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Rajendranagar                 | 4) Cr.No.224/2020   | 05.03.2020 | 188, 287, 109, 115 of IPC & Aircraft Act                                            | Pre-Cognizance |
|            |                 | VII AMM-cum-VII Addl. Junior Civil Judge, Cyberabad, R.R. District at Hayathnagar                         | 5) Cr.No.465/20230  | 04.04.2023 | 505 (1 & 2) & 153 of IPC                                                            | Pre-Cognizance |
|            |                 | Prl. JCJ-cum-Judicial Magistrate of First Class, R.R. District at Shadnagar.                              | 6) STC.No.05/2024   | 09.01.2024 | U/s 188 of IPC                                                                      | Summons        |
| <b>14.</b> | <b>WARANGAL</b> | Spl. Sessions Judge for trial of cases under SC/ST (POA) Act cases-cum-II Addl. District Judge, Warangal. | 1) Spl. SC.226/2022 | 08.09.2022 | U/s.294(b), 506 r/w, 149 IPC & Sec.3 (1)(r)(s) & Sec.3 (2) (va) of SC/ST (POA) Act. | For Charges    |
|            |                 | Prl. Junior Civil Judge, Warangal.                                                                        | 2) CC.NO.5366/2022  | 18.10.2021 | U/s.188, r/w.34 IPC                                                                 | For Sureties   |
|            |                 | Prl. Junior Civil Judge, Narsampet.                                                                       | 3) CC.No.159/2019   | 20.06.2019 | U/s. 171-E IPC                                                                      | Summons        |
|            |                 |                                                                                                           | 4) CC.No.592/2023   | 04.09.2024 | 504, 505 (2) IPC                                                                    | Summons        |
|            |                 |                                                                                                           | 5) CC.No.33/2024    | 20.01.2024 | 341, 171-H r/w. 34 IPC Sec.21/76 City Police Act.                                   | Summons        |
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